

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015 & IA NO. 369 OF 2015
APPEAL NO. 225 OF 2015 & IA NO. 370 OF 2015**

AND

APPEAL NO. 237 OF 2015 & IA NOS. 390 OF 2015 AND 165 OF 2016

Dated: 16th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Reliance Infrastructure Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. D. V. Raghu Vamsy
Ms. Aditi Sharma for R.1

Mr. M. Y. Deshmukh
Mr. Shakti Pandey for R.7
(in Appeal Nos. 223 & 225/15)

Ms. Nishtha Kumar for
Mr. Vishal Anand for R.7
(in Appeal No. 237/15)

ORDER

As agreed by learned counsel for the parties, list these matters for
hearing on **30.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**